

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2082
ANSWERED ON:13.03.2008
INDIAN OIL AGREEMENT WITH MARUTI SUZUKI
Singh Shri Sugrib

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Indian Oil has signed an agreement with Maruti Suzuki for marketing of Maruti Genuine Oil in the country;
- (b) if so, the details in this regard; and
- (c) the extent to which annual income of Indian Oil will be increased by the implementation of said agreement?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): Yes, Sir. Indian Oil Corporation (IOC) has signed an agreement with Maruti Suzuki India Limited (MUL) for marketing of lubricant as Maruti Genuine Oil in the country. The salient features of the agreement are as under: -

- (i) Agreement is valid till 31.03.2009.
 - (ii) Agreement is for marketing of Maruti Genuine Oil for all the Maruti vehicles through Maruti authorized service stations, Maruti authorized dealers and other marketing channels of IOC like Retail Outlets, bazaar counters, etc.
 - (iii) The agreement allows IOC to use Maruti's trade mark as Maruti Genuine Part (MGP) in respect of product on the terms and conditions mutually agreed, for which license fee is payable by IOC.
- (c): With this agreement, IOC will be able to generate sales revenue of approx. Rs. 50 crores per year.